

[Shri Basudeb Acharia]

management suspended all leading office-bearers of the majority union including a person who was on leave for 3 days and was miles away from the spot. Now when the State labour department has intervened certain conditions are being imposed which would mean negation of an earlier agreement.

Imposition of such terms indicate as if the entire episode is to stop work and force the workers to accept terms derogatory to their own interest. Besides the N.B.C.C. management has refused to pay equal wages for equal work. Hence intervention by the Union Government for lifting of lock-out and settlement of the just demands and implementation of the agreement is demanded.

[Translation]

(viii) **Demand for achieving the objectives laid down in the Sixth Five Year Plan for removal of poverty and un-employment in Bihar.**

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : Mr. Deputy Speaker, Sir, the Government of India had formulated a plan for the removal of poverty and elimination of extremists in the country. The National Development Council and the Bihar legislature had decided to train 6 lakh unemployed youths in the rural areas of Bihar and to provide employment to them during the Sixth Five Year Plan. The Sixth Five Year Plan ended on March 31, 1985 but hardly 36,000 unemployed youths have been trained to date. This welfare scheme was intended to cover each and every Block but even then it could not be implemented in 25 Blocks of Jahanabad sub-division. It was proposed in the Sixth Five Year Plan to raise 27,61,000 families, in other words 1.5 crore persons, of the Bihar state above the poverty line by March 1985. The Government of India had provided Rs. 450 crores for this purpose. But against this target not even 27,000 people were raised above the poverty line during the Sixth 5 Year Plan as per the norms of the Government. It was proposed in the Sixth Plan to provide cows, buffaloes, hens, pigs, rickshaws etc. to the families reeling under poverty to increase their income.

The Government is requested to achieve the targets fixed by them and to provide employment to the youth.

[English]

(ix) **Demand for providing financial assistance for construction of a dam across river Subansiri in Assam.**

SHRI M.R. SAIKIA (Nowgong) : Sir, Assam is a land of excess water in summer and practically no water in winter in the dry months. As a consequence this State which serves as a bowl of the North Eastern region suffers from regular and frequent visits of high flood causing human suffering, loss of lives and properties of serious proportions. In addition, the recurrent flood cause serious dislocation of road for railway communication causing great distress economically or otherwise. The Brahmaputra Board constituted by the Central Government has submitted a plan for construction of a dam across river Subansiri which has its source in Himalayas. The cost of the proposed dam would be nearly Rs. 3068.00 crores. The project when completed will not only control flood but also will provide much needed irrigation facility for multiple cultivation of crops not only in Arunachal but also in Assam valley. Further this project will generate 4800 MW of electricity costing only 21 (twenty one) paise per unit against the present levy of more than 65 (sixty five) paise per unit. It will not only help N.E. region in the matter of supply of power but also other neighbouring States in India. I urgently urge upon the Union Government to sanction the required amount of monetary grant as estimated by the Brahmaputra Board.

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RAILWAY BUDGET 1986-87-GENERAL  
DISCUSSION—Contd.

[English]

MR. DEPUTY-SPEAKER : The House will now take up further general discussion on the Budget (Railways) for 1986-87. There is a long list of hon. Members who want to participate in the debate. So, I request the hon. Members to be very brief and take only